

MR. SPEAKER : He has already said 'No'.

SHRI P.A. SANGMA : 'Reversal' means only a modification, I was coming to that. Now we are allowing these carpets to be sold to private consumers also, not only to the Corporation. We have also added the public, including Members of Parliament. They can come, we will be glad to sell them.

*(Interruptions)*

SHRI R.P. YADAV : Is it also a fact that in 1976-77, some carpets had been disposed of? If so, what were the criteria adopted, and what was the amount realized? It is also a fact that those amounts had not been deposited in Government account?

SHRI P.A. SANGMA : I have already said we are disposing them of since 1976. So, in 1976 also we have disposed them of.

MR. SPEAKER : What about depositing of proceeds in Government account?

SHRI P.A. SANGMA : No, Sir.

SHRI R.P. YADAV : What 'No'? Have the whole amounts been deposited in Government account?

MR. SPEAKER : Carpets are made for that purpose.

SHRI R.P. YADAV : He said 'No'. What is the meaning?

MR. SPEAKER : He said 'No', they have been deposited in Government account, Not otherwise.

SHRI R.P. YADAV : That is your reply, Sir.

MR. SPEAKER : He meant otherwise. Mr. Minister, please say that.

SHRI P.A. SANGMA : His question was whether it was a fact that it was not deposited in Government account.

I said 'No' we deposited it. It was a negative question.

MR. SPEAKER : Now question 249. Mr. Dhandapani is absent. Question 250.

#### Finance of New Cooperative Sugar Factories

\*250 SHRI A.T. PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether Industrial Finance Corporation of India, Industrial Development Bank of India, Industrial Credit and Investment Corporation of India and Life Insurance Corporation give long term loans to the extent of 60 per cent of the project cost of new factories;

(b) whether in respect of 13 new cooperative sugar factories in Maharashtra, to whom letters of intent have been issued by Government in 1982-83, the above agencies insist that Rs. 100 lakhs out of total loan should be raised by each factory from the banks;

(c) whether National Bank for Agriculture and Rural Development refused permission to Maharashtra State Cooperative Bank for sanctioning such loan to 9 out of 13 new factories to whom Maharashtra State Cooperative Bank has agreed to grant loans; and

(d) what action Government propose to take to provide finance to the said new factories?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) A Statement is laid on the Table of the House.

#### Statement

(a) to (d) According to the pattern of assistance adopted for financing of new cooperative sugar factories in the Sixth Plan, such projects are required to raise 40% of the project cost as

share capital and the balance 60% of the project cost may be raised by way of term loans from financial institutions and commercial/cooperative banks. In each case of assistance by institutions and banks, the participation of commercial co-operative banks is expected to be to the extent of Rs. 100 lakhs.

According to information furnished by the National Bank for Agriculture and Rural Development (NABARD), out of 14 new sugar factories licensed to be set up in Maharashtra during the Sixth Plan period, the Maharashtra State Co-operative Bank Ltd. approached NABARD for authorisation to provide interim loan/term loan in respect of 10 units. NABARD has so far cleared 8 proposals and 2 proposals are under process.

The aggregate institutional loans sanctioned to ten of the fourteen new sugar projects licensed to be set up in Maharashtra during the Sixth Plan period is Rs. 43.60 crores.

**SHRI A.T. PATIL :** May I know from the Minister : (a) when does the Government expect the remaining two proposals to be cleared by NABARD ?

(b) what is the position of the remaining four factories in respect of raising of share capital, loans; and

(c) whether the loans sanctioned to the ten sugar factories in the 6th Plan are adequate to make these factories start working, and are they made available to the respective factories in time, in order to keep up the time-schedule of the work ?

**SHRI JANARDHANA POOJARY :** So far as the two proposals are concerned, they will be expedited. But I cannot fix a time-bound programme for the completion of the process. So far as the requirements of other units are concerned, as far as possible we are going to meet them.

**SHRI A.T. PATIL :** When we pro-

vide finances to the sugar industry, to the new sugar factories, it is expected that payment be made in time so that the time schedule of the work will be kept up and the factories start functioning at the appropriate time and the investment will be utilized and become useful. Therefore, I have asked that question, but there is no reply. I certainly expect a reply from them. Secondly, it is just for giving information either to me or to the House. Will the government place on the Table of the House or supply to me the details of financial assistance both as share capital and loan sanctioned and paid or to be paid to the respective factories during the Sixth Plan period, with special reference to-dates of proposal, sanction and payment of each instalment ?

**SHRI JANARDHANA POOJARY :** I have stated already that all the proposals will be expedited and at the same time I can assure the hon. Member also that it is the desire of the government also not to delay the payment and payment should be made on time in order to expedite commissioning of the projects. Not only that, so far as payment that has to be made and the amount that has been sanctioned in respect of each and every company is concerned, I may read the assistance that has been flown from financial institutions :

1. Sanjay Sahakari, Sakhar Karkhana Ltd.

—Rs. 440 lakhs

2. Hutatma Kisan Ahri Sahakari Sakhar Karkhana Ltd.

—Rs. 440 lakhs

3. Vasantaraoraodada Patil Sahakari Sakhar Karkhana Ltd.

—Rs. 440 lakhs

4. Samarth Sahakari Sakhar Karkhana Ltd.

—Rs. 440 lakhs

5. Ajinkyatara Sahakari Sakhar Karkhana Ltd.

—Rs. 440 lakhs

6. Shirpur Sahakari Sakhar Karkhana Ltd.

—Rs. 440 lakhs.

MR. SPEAKER : You can place it on the Table of the House.

SHRI JANARDHANA POOJARY : I will place it on the Table of the House.

श्री बालासाहेब विखे पाटिल : सरकारी स्तर पर चीनी मिलों को लगाने के लिये 40 प्रतिशत पैसा किसानों से और 60 प्रतिशत पैसा फाइनेन्शियल इन्स्टीचुशन्ज से आता है। आपके उत्तर से पता चलता है कि 4 करोड़ 40 लाख रुपया सैक्शन किया है, इसका मतलब है कि अभी भी इसमें 100 लाख रुपये की कमी है। "नैबार्ड" कहता है कि हम अब पैसा नहीं देंगे आप किसी बैंक से ले लो। बैंक के पास जाते हैं तो वह कहता है कि हमारे पास पैसा नहीं है आप कोआपरेटिव बैंक से ले लो। सरकार की नीति है कि सहकारी चीनी मिलों को यदि लोन की जरूरत है तो कोआपरेटिव बैंक से भी ले सकती हैं, लेकिन वहाँ लोन सैक्शन होता है किन्तु दो-दो साल तक डिस्बर्समेंट नहीं होता है। क्या आप कोई ऐसी व्यवस्था करेंगे कि पैसा जल्दी मिल सके ताकि प्लांट जल्दी कमीशन हो सके ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : There are two parts. So far as the question expeditiously disposing of the loan applications is concerned, it is always to be taken as expeditiously as it should be disposed of. But in regard to the first part of the question, whether we can change the pattern of the assistance, I am afraid, in the present juncture, it would not be possible, because there are many other competing demands, apart from sugar mills, factories, many other sectors are having heavy demands on the institutions. So, just, at this juncture, it would not be possible to indicate whether we can increase the contribution of the institutions from 60 percent to some higher level. That is a matter of suggestion which we can

consider at the time of formulating the Seventh Plan. In reply to one question which he has raised, four factories have not yet applied to NABARD, Therefore, out of 14, only 10 have applied, 8 have already received the sanction, two are in the process for which my colleague has replied will be done expeditiously. But the four proposals are yet to come to them.

SHRI BALASAHEB VIKHE PATIL : What about 60 and 40 percent ?

SHRI PRANAB MUKHERJEE : That I will ensure.

श्री मोतीभाई अरार चौधरी : मैं जानना चाहता हूँ कि गुजरात में कितनी चीनी सहकारी मिलों को लाइसेंस दिये गये हैं, इनमें से कितनी फैक्टरियों को लोन उपलब्ध कराने के लिये अनुरोध किया गया है और कितने करोड़ रुपया अब तक दिया जा चुका है ?

SHRI PRANAB MUKHERJEE : I am afraid, this question should go to the appropriate Administrative Ministry.

#### Resumption of Helicopter Service between Bagdogra and Gangtok

\*251 SHRI AMAR ROY PRADHAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :  
(a) whether it is a fact that helicopter service has been resumed between Bagdogra and Gangtok; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) No, Sir. Helicopter service between Bagdogra and Gangtok has not been resumed after 15th June, 1983.

(b) Does not arise.

SHRI AMAR ROY PRADHAN : It is an admitted fact that the North-Eastern region is a neglected area and Sikkim is much more neglected. Also,